

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

OFFICE MEMORANDUM

Imphal, the 29th August, 2015

No.HCM/A-05/2015-Estt(SJ)/ As approved by the Hon'ble Chief Justice, it is notified that 200 Point Model Roster as prescribed in Schedule - I & II under **the Manipur Reservation of the Vacancies in Posts and services (for SC & ST) Rules, 2011** shall also be applicable in case of all appointments, wherever Reservation rules permit, in the Subordinate Courts of Manipur and the percentage of reservation for SCs, STs and OBCs for Direct Recruitment and Promotions shall be at par with the percentage of reservation fixed by Government of Manipur from time to time.

By order etc,

Sd/-

**(GOLMEI GAIPHULSHILLU)
REGISTRAR
HIGH COURT OF MANIPUR**

Endt. No.HCM/A-05/2015-Estt(SJ)/ **8895-109** Imphal, the 29th August, 2015
Copy to :-

1. The Secretary (Law), Government of Manipur.
2. All the District & Sessions Judges, (.....)
3. The Presiding Officer, Revenue Tribunal/MACT, Manipur.
4. The Judge, Family Court, Manipur.
5. The Member Secretary, Manipur State Legal Services Authority.
6. The Presiding Officer (ND&PS), Manipur.
7. ✓ The Joint Registrar (Judl. & Bench) / Central Project Coordinator (CPC), High Court of Manipur. **He is requested to upload the same and the Office Memorandum in the official website of this Registry.**
8. The Deputy Registrar (Judl), High Court of Manipur.
9. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
10. The Director, Printing & Stationery Department, Govt. of Manipur at Imphal - **with a request to publish the above Office Memoradum in the next issue of Gazette.**
11. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh.
12. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
13. P.A. to Registrar General, High Court of Manipur.
14. The Order Book/Guard File.
15. The Concerned File.


REGISTRAR
HIGH COURT OF MANIPUR